

been evolved so far to control the root-wilt disease. However, the Indian Council of Agricultural Research (Central Plantation Crops Research Institute) has developed management practices and mixed farming practices to increase the yield and income of the farmers in the root-wilt affected gardens.

(b) Root-wilt disease is reported only from Kerala and Tamil Nadu. There is no incidence of root-wilt disease reported from Karnataka State.

(c) Does not arise.

Persons arrested for running fake Housing Society for Defence Personnel

10262. SHRI B.N. REDDY:
SHRI SARJU PRASAD SA-
ROJ:
SHRI P.M. SAYEED:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police has recently hauled up some people running a fake housing society for defence personnel;

(b) if so, the persons arrested and their modus operandi; and

(c) the total amount collected by the fake society and the action taken to recover the amount and refund the same to the victims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) Two persons have been arrested in this case. They duped people by misrepresenting that their society was registered and has acquired land and would commence construction of houses. They asked the

members to deposit 10% of the cost of flats. A brochure priced at Rs. 100/- was also got printed by them.

(c) A sum of over Rs. 4 lakhs was collected by the fake society. The bank accounts of the fake society have been frozen. A case u/s 420/406/120-B IPC has been registered at Police Station Vasant Vihar, New Delhi.

Fishing in Chilka Lake, Orissa

10263. SHRI SIVAJIPATNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the mouth of Chilka Lake to Bay of Bengal has been closed and it has affected fishing in the lake;

(b) whether Orissa Government has submitted a proposal to Union Government in this regard; and

(c) if so, the steps taken by Union Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Government of Orissa have not reported about the closure of the mouth of Chilka Lake to Bay of Bengal.

(b) No, Sir.

(c) Does not arise.

IPS Officials in Karnataka

10264. SHRI H.C. SRIKANTIAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of IPS officers working in Karnataka State;

(b) the number of IPS officers allotted to Karnataka on deputation;

(e) if so, the reasons therefor?

(c) the number of IPS officers allotted to Karnataka during 1989;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Number of I.P.S. Officers allotted to Karnataka as on 1.1.1990 is 110.

(d) whether the number of IPS officers allotted to Karnataka is more than the requirement; and

(b) <i>State to State Deputation</i>	<i>Central Deputation</i>	<i>Total</i>
1	2	3
1	22	23

(c) 6

(d) No, Sir.

(e) Does not arise.

Losses incurred by manufacturers of DAP

10265. SHRI ANBARASU ERA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the manufacturers of DAP are incurring huge losses due to the stoppage of production for want of imported raw material;

(b) if so, the amount of losses incurred by each of the DAP manufacturers during 1988-89 and 1989-90;

(c) whether the manufacturers have claimed compensation for loss of production of DAP on account of failure to supply phosphoric acid; and

(d) if so, the reaction of Government thereto?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (d). The manufactures of DAP have claimed compensation for the losses reported to have been incurred on account of non-availability of imported raw materials. Information on losses incurred by all DAP manufacturers on account of non-availability of imported raw materials has not been collected. The Government do not propose to pay any compensation to the manufacturers on account of the aforesaid losses.

Expansion of Limits of NDMC Area

10266. SHRI KUSUMA KRISHNA MURTHY:
SHRI SRIKANTA DATTA
NARASIMHA RAJA
WADIYAR:
SHRI MADAN LAL KHURANA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering a proposal to expand the limits of New Delhi Municipal Committee area in the Capital;